Annexure – 3

Name of the corporate debtor: DANCY BUILDERS PRIVATE LIMITED

Date of commencement of CIRP: 27.11.2024 (order received on 28.11.2024)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				
1	Ananta Oil and Gas Services Private Limited	IN/AIF2/16-17/0276	10.12.2024	42,24,41,357	42,24,41,357	secured				100.00				
Total				**42,24,41,357**	**42,24,41,357**		**-**	**-**		**100.00**				

Ashok Kumar Gupta
Insolvency Resolution Professional of Dancy Builders Pvt. Ltd

Place Delhi
Date 21.10.2026

Com. Address OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5
Email : cirp.dancybuilders@gmail.com

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